

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 22nd December, 2017

No. HCM/E-3(MJS)/2017-Estt.-II/ : In the exercise of power conferred under Rule 19 of the Manipur Judicial Service Rules, 2005, High Court of Manipur is pleased to retain the service of Shri Th. Saimon Singh, MJS Grade-I till he attains the age of 60(sixty) years who is presently posted as Judge, Special Court (ND&PS), Manipur.

By Order etc.

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo. No. HCM/E-3(MJS)/2017-Estt.-II/76136-16 Imphal, the 22nd December, 2017.

Copy to :

1. The Secretary (Law), Govt. of Manipur for information and necessary action.
2. Shri Th. Saimon Singh, Judge, Special Court (ND&PS), Manipur for information.
3. The Registrar / Registrar (Admn.) / (Vigilance), High Court of Manipur.
4. The Jt. Registrar (Admn.), High Court of Manipur.
5. All the Deputy Registrars, High Court of Manipur.
6. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for information of His Lordship.
7. The P. S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information of His Lordship.
8. The P.S. to Registrar General, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same in the official website.
10. All the Superintendents/Stamp Reporter, High Court of Manipur.
11. Guard File/Order Book/concerned file.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
